

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.57/BB/2017	-	Admission	Rule-6 of IB	Phoenix Marketing Vs United Breweries Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PCS for petitioner is present. The matter is listed today for admission. Counsel filed memo along with certificate issued by the Bank authorities regarding the accounts of the petitioner company. Counsel agreed for issuing notice to the respondent at the first instance before admission basing on the principles of natural justice.

Registry is directed to prepare notice and the petitioner to collect notice from the Registry and serve on the respondent.

List it on 22.08.2017.


MEMBER (J)


MEMBER (T)